हैं और वे बड़े लोग हरिजनों को, चाहे वे विधायक हों या साधारण व्यक्ति, हर तरह से परेशान करते हैं और इसलिये उन्होंने यह घटना की है। मैं गहमंत्री काध्यान इस और खींचना चाहता हं और आप से यह आग्रह करता हं कि इस मामले पर गृह मंत्री जी से कोई बयान आप आज या कल या परसों दिलवाने की कृपा करें।

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS (1967-68) OF THE UNIVERSITY GRANTS COMMISSION, AND THE AUDIT/REPORT THEREON

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES : (SHRI BHAKT DARSHAN) : Madam, on behalf of Prof. V.K.R.V. Rao, I beg to lay on the Table, under sub-section (4) of section 19 of the University Grants Commission Act, 1956, a copy of the Annual Accounts of the University Grants Commission for the 1967-68 and the Audit Report year thereon. [Placed in Library. See No. LT-1587/69].

REPORT (1968) OF THE HOTEL REVIEW AND SURVEY COMMITTEE

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION [DR. (SHRIMATI) SAROJINI MAHISHI] : I beg to lay on Table a copy of the Report (1968) the of the Hotel Review and Survey Com-mittee. [Placed in Library. See No. LT-1473/69.]

NOTIFICATIONS OF THE MINISTRY OF TOURISM AND CIVIL AVIATION

(SHRIMATI) SAROJINI DR. MAHISHI : Madam, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Tourism and Civil Aviation, under section 14A of the Aircraft Act, 1934 :--Nr

dated the 21st April, 196 publishing the Aircraft ment) Rules, 1969, Explanatory pote Explanatory note Library. See No.

(ii) Notification dated the 4th Jur. publishing the Aire ment) Rules, 1969, together with an Explanatory note thereon. [Placed in Library. See No. LT-1445/69].

NOTIFICATIONS OF THE MINISTRY OF HOME AFFAIRS

THE DEPUTY MINISTER IN THE INISTRY OF HOME AFFAIRS MINISTRY (SHRI K. S. RAMASWAMY) : Madam, I beg to lay on the Table-

(a) A copy each of the following Notifications of the Ministry of Home Affairs, under sub-section (2) of section 3 of the All-India Services Act, 1951 :--

(i) Notification G.S.R. No. 1444, dated the 5th June, 1969 (in English), publishing the Indian Administrative Service (Recruitment) Amendment Rules, 1968.

(ii) Notification G.S.R. No. 1445, dated the 5th June, 1969 (in English), publishing the Indian Police Service Amendment Rules, (Recruitment) 1969.

Library. [Placed in See No. LT-1474/69 for (i) and (ii)].

(b) A copy each of the following Notifications of the Ministry of Home Affairs, under sub-section (5) of section 4 of the Inter-State Corporations Act, 1957 :---

(i) Notification S.O. No. 2933, dated the 16th July, 1969 (in English), publishing the Punjab Zila Parishads, Panchayat Samitis and Gram Sabhas (Reconstitution and Reorganisation) Order, 1969.

(ii) Notification S.O. No. 2934, dated the 16th July, 1969 (in Hindi), publishing the Punjab Zila Parishads, Panchayat Samitis and Gram Sabhas (Reconstitution and Reorganisation) Order, 1969.

[Placed in Library. See No. LT-1588/ 6q for (i) and (ii)].

THE DEPUTY CHAIRMAN : The then 15, Resolution in the agenda is the Statutory faced with Das and the Banking Comments faced with Das and the Banking Companies Bill. y one part he time for these has been fixed as 2 P.M. a gentleman be time for the House stands adding a gentleman. I therefore, the House stands adjourned say anything in the n2 P.M. say any in the n2 P.M.

e Leader of the ge his responsi

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The House then adjourned for lunch at fifty minutes past twelve of the clock.